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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/230/2016

NAME OF THE PETITIONER(S) : Mrs. Ramalakshmi

NAME OF THE RESPONDENT(S) : M/s Texline Fabrics India Private Limited & 3 others

UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

A-Juheln Jini Jebaresan
for-A. K. Mylsamy & Assns Counsel for the
A-h-h-h-h Respondent

ORDER

Counsel for petitioner called but absent. No representation. Shri A K Mylsamy, counsel for respondents present. The matter is posted for final hearing. Put up on 10.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)